

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 105/16	TP 201/17	For hearing	391/ 394	Matheson Bosanquet Enterprises Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	ROC	
2)	Perikal. K. Anjan	Ash. for Petitioner	

The matter is listed today for hearing. Counsel for petitioner is present. Smt. Prema Hatti, counsel appearing for ROC and RD is present. Herd them. Counsel for petitioner has filed synopsis. Amendment is carried out and the amended copy is also filed.

List it for orders on 10.11.2017.


MEMBER (J)


MEMBER (T)